

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(1B) NO. 632/9/HDB/2019
NAME OF THE COMPANY	Nagarjuna Fertilizers & Chemicals Pvt Ltd
NAME OF THE PETITIONER(S)	BASF India Ltd
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers & Chemicals Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
YASHVARDHAN	Adv.	8585413955	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Budam	Adv.		

ORDER

Counsels representing both sides are present. Counsel for the Respondent stated that they are trying to settle the matter and talks in this regard are in progress. He prayed time for filing joint memo of settlement. At his request, time is enlarged finally. Failing which, both sides are directed to make submissions on the next date of hearing. Put up the matter on 20.01.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL